

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 138 of 2020

IN THE MATTER OF:

Mukesh Goel

....Appellant

Vs.

Goel Entrade Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellant: Ms. Shweta Bharti, Mr. Ankit Jain, Mr. Avinash Singh and Mr. J.K. Chaudhary, Advocates

For Respondents:

O R D E R
(Virtual Mode)

01.09.2020: Due to technical error from the side of Learned Counsel for the Appellant, the matter could not be taken up.

Let the matter be fixed for Admission as fresh case on **07th September, 2020.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[V.P. Singh]
Member (Technical)

sa/nn